# GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO- 3757 ANSWERED ON – 03/04/2025

### VIOLATION OF HUMAN RIGHTS OF HINDUS IN BANGLADESH

## 3757. SHRI RAJEEV SHUKLA

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether Government has taken cognisance of human rights violations of Hindus in Bangladesh;
- (b) if so, the details of the measures being taken as a result thereof;
- (c) if not, the reasons therefor;
- (d) the impact of such measures; and
- (e) the proposed measures to be taken thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a) to (e) Government of India has taken note of incidents of human rights violations of Hindus and other minorities in Bangladesh and raised the issue with the Government of Bangladesh on various occasions. On December 10, 2024, the Government of Bangladesh announced in a press briefing that 70 people had been arrested in 88 cases related to attacks against minorities in Bangladesh; subsequent police investigations in January 2025 had verified only 1254 incidents. As per updated information, over 2400 minority-related incidents have been reported from Aug 5, 2024 till March 23, 2025. It is expected that Bangladesh will thoroughly investigate these incidents and bring all perpetrators of killings, arson and violence against minorities to justice without justifying any of these killings or arson as "politically motivated". These expectations were reiterated during the meeting of External Affairs Minister with Foreign Adviser of Bangladesh, Md. Touhid Hossain on February 16, 2025. The primary responsibility for the protection of life and liberty of all citizens of Bangladesh, including minorities, rests with the Government of Bangladesh.

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